

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1131  
ANSWERED ON:28.11.2014  
CUSTOMS BORDER CHECK POST  
Misra Shri Ajay (Teni)

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of border posts set up and functioning in Indo-Nepal border in the state of Uttar Pradesh;
- (b) whether Customs border check post has been set up in Belranya town;
- (c) if so the details thereof and if not the reason therefor; and
- (d) the steps taken or proposed to be taken to set up such post?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

- (a) The details of Land Customs Stations set up and functioning on Indo-Nepal border in the State of Uttar Pradesh are listed in Annexure I.
- (b) No.
- (c) & (d) The movement of goods across the Indo-Nepal Border can only take place through bi-laterally agreed routes and through notified Land Customs Stations (LCS) agreed by both India and Nepal in terms of the Indo-Nepal Treaty of Trade. Belranya is not an agreed LCS under the India Nepal Treaty for Trade. There is no proposal to set up a Land Customs Station at Belranya as an existing notified Land Customs Station is at Tikonia, which is about 10 Kms from Belranya.